

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

The All Principal District & Session Judges,
State of J&K

NO: 40795-817/ST Dt: 01-03-2016

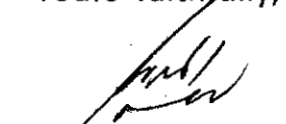
Subject :- Lok Sabha Starred Question Diary No.5961 to be answered on
03.03.2016 regarding Cases against senior citizens and
Children

Sir,

Kindly find enclosed letter dt:- 25th February, 2016 received from the Under Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, New Delhi with the request to furnish requisite information which pertains to your Court and the Courts Subordinate to you (Entire District) . The requisite information be sent to this Registry on or before 2nd of March, 2016, by e.mail [hcjmu-jk@ nic.in](mailto:hcjmu-jk@nic.in) or by tele. Fax NO. 0191 – 2539896 so as to enable us to send a consolidated information to the concerned authority .

Encl: - one Leaf

Yours faithfully,


(N. A. Malik)
Deputy Registrar

NO:- 40817/ST Dt:- 01-03-2016

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for uploading on High Court web site .


Deputy Registrar

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Registrar Judicial,
High Court of J&K at
Jammu/Srinagar.

No.: 18066-67/ST.S

Dated: 31-08-2016

Sub:- Provisionally Admitted Question for the Lok Sabha Diary No. 11007 for
reply on 11-08-2016 regarding 'Cases Pending due to Stay Order'.

Sir/Madam,

You are directed to furnish the information regarding *the number of court cases pending due to stay orders from Supreme Court and High Courts for more than two years* in the High Court wing.

As the Information is urgently required for its onwards transmission to the concerned quarter, so it should reach this Registry on or before **06-09-2016** positively through **Tele-FAX No. 0194-2536639**.

Matter may be treated as **Most Urgent**.

Yours faithfully'

(A. K. Koul)

Registrar General 31.08.16

No: 18068/ST/S Dated: 31-08-2016

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Incharge NIC for uploading the same on the J&K High Court Website.

Registrar General

31.08.16

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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal Distt. & Sessions Judge,
All Districts of J&K State.

No.:- 18195-248/ST

Dated: 01-9-2016

Sub:- Provisionally Admitted Question for the Lok Sabha Diary No. 11007 for
reply on 11-08-2016 regarding 'Cases Pending due to Stay Order'.

Sir/Madam,

You are directed to furnish the information regarding *the number of court cases pending due to stay order from Supreme Court and High courts for more than two years* in the District.

As the Information is urgently required for its onwards transmission to the concerned quarter, so it should reach this Registry on or before **06-09-2016** positively through **Tele-FAX No. 0194-2536639**.

Matter may be treated as **Most Urgent**.

Yours faithfully'



(A. K. Koul)
Registrar General

31-10-16

No: 18249/ST Sts. Dated: 01-9-2016
Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.



Registrar General

31-10-16

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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Principal District & Sessions Judge,
Bandipora/ Baramulla/ Budgam/
Jammu/ Leh / Poonch / Pulwama/
Rajouri/ Samba / Srinagar.

No.: 10274 83 /Sts. Dated. 01-9-2016

Sub:-Rajya Sabha Starred/Unstarred Question Diary No. U528 to be answered on 04-03-2016 regarding slow pace Fast Track Courts.


Sir,

In reference to this Registry's Letter No. 40772-94/Sts. Dated 01-03-2016 and Reminder-I No. 6367-82/Sts. Dated 19-05-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **Five** months.

In this connection, you are once again requested to provide the requisite information to this Registry at the earliest. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

No. 18286 /Sts /Sts. Dated: 01-9-2016

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Deputy Registrar

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Addl. District Judge (Fast Track Court)
Pulwama.

No.: 10267 — / Sts. Dated. 01-09-2016

Subject:-Rajya Sabha Unstarred Question No. 745 for 29-04-2016 Fast
Track Courts.

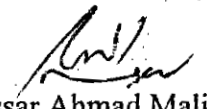
Sir,

In reference to this Registry's Letter No. 3581-88/Sts.
Dated 27-04-2016 and Reminder-I No. 6400-2/Sts. Dated 19-05-
2016 regarding the subject cited above that the requisite information
is still awaited from your side despite lapse of more than FOUR
months.

In this connection, you are once again requested to provide the
said information to this Registry at the earliest. So, that we may
able to transmit the same to the concern quarter as desired.


The matter may be treated as Most Urgent.

Yours faithfully


(Nissar Ahmad Malik)
Deputy Registrar

No. 10268 — / Sts. Dated: 01-09-2016
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Deputy Registrar

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Principal District & Sessions Judge,
Pulwama/ Reasi and Samba.

No.: 18269-71 / Sts. Dated: 01-9-2016

Sub:-Furnishing data regarding pendency of cases relating to Family
Court matters both in the Sub-ordinate Judiciary and High Court.

Sir,

In reference to this Registry's Letter No. 10217-38/Sts.
Dated 27-05-2016 and Reminder-I No. 11046-55/Sts. Dated 02-06-
2016 regarding the subject cited above that the requisite information
is still awaited from your side despite lapse of more than Three
months.

In this connection, you are once again requested to
provide the said information to this Registry at the earliest. So, that
we may be able to transmit the same to the concern quarter as
desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 18273 / Sts.
Copy to :-

Dated: 01-9-2016

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Principal District & Sessions Judge,
Anantnag / Bandipora / Baramulla / Jammu /
Kathua / Kulgam / Leh / Poonch / Pulwama / Rajouri /
Samba / Shopian / Srinagar and Udhampur.

No.: 18252-65 / Sts. Dated. 01-9-2016

Subject:- Lok Sabha Starred Question Diary No. 5961 to be answered on
03-03-2016 regarding Cases against senior citizens and Children.

Sir,

In reference to this Registry's Letter No. 40795-817/Sts.
Dated 01-03-2016 regarding the subject cited above that the
requisite information is still awaited from your side despite lapse of
more than Five month's period.

In this connection, you are once again requested to
provide the said information to this Registry at the earliest. So, that
we may be able to transmit the same to the concerned quarter as
desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 18266 / Sts. Dated: 01-9-2016

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Deputy Registrar

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - IV

To

The Principal District & Sessions Judge,
Bandipora / Poonch / Pulwama and Rajouri.

No.: 18 246-50 - / Sts. Dated: 01-9-2016

Sub:-Establishment of Commercial Courts.

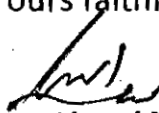
Sir,

In reference to this Registry's Letter No. 43342-66/Sts. Dated 31-03-2016 Reminder-I No. 266-81/Sts. Dated 05-03-2016 Reminder-II No. 6357-65/Sts. Dated 19-05-2016 & Reminder-III No. 11036-42/Sts. Dated 02-06-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than FIVE months.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

No. 1825 / - / Sts. Dated: 01-9-2016

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Deputy Registrar

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HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

To

**The Principal District & Sessions Judge,
Anantnag/ Bandipora /Baramulla/Bhaderwah(Doda)/
Budgam/ Ganderbal/Jammu/Kathua/Kargil/Kishtwar/
Kulgam/Kupwara/Leh/Poonch/Pulwama/Rajouri/
Ramban/Reasi/Samba/Shopian/Srinagar and Udhampur.**

No.: 18220-43/815 Dated: 01-9-2016

Sub:- Lok Sabha Question Diary No. 1869 dated 21-07-2016 regarding 'Pending Court Cases and shortage of Judges' - collecting of information from all High Courts-Regarding.

Sir,

You are directed to furnish the below mentioned information / data regarding the subject cited above on the below mention prescribed performa.


Date and details of oldest case pending as on date in the District		Total
Civil Cases	Criminal Cases	

As the information is urgently required for its onwards transmission to the Ministry of Law and Justice, Government of India New Delhi.

Therefore, you are directed to furnish the requisite consolidated information of your District within **Two days** positively to this Registry through return **E-mail** or Tele-Fax No. **0194-2506639**.

Matter may be treated as **Most Urgent**.

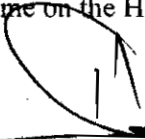
Yours faithfully,


(A. K. Koul)
Registrar General 31.08.16

No: 18244/SR Dated: 01-9-2016

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Registrar General 31.08.16

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal Distt. & Sessions Judge,
All Districts of J&K State.

No.: 18039-63/STS

Dated: 31-08-2016

Sub:- Implementation of resolution adopted in the Chief Justice Conference, 2016.

Sir/Madam,


You are directed to furnish the information (*Court wise*) about the pendency and nature of cases relating to family Courts subjudice in your District.

As the Information is urgently required for its onwards transmission to the concerned quarter, so it should reach this Registry on or before 06-09-2016 positively through Tele-FAX No. 0194-2536639.

Matter may be treated as Most Urgent.

Yours faithfully'

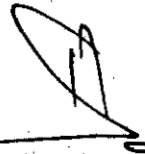


(A.K. Koul) 
Registrar General 31.08.16.

No: 18064/ST/STS Dated: 31-08-2016

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Registrar General 

31.08.16

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - IV

To

The Principal District & Sessions Judge,
Bandipora / Poonch / Pulwama and Rajouri.

No.: 18 246-50 - / Sts. Dated: 01-9-2016

Sub:-Establishment of Commercial Courts.

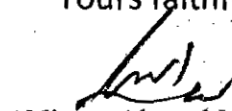
Sir,

In reference to this Registry's Letter No. 43342-66/Sts. Dated 31-03-2016 Reminder-I No. 266-81/Sts. Dated 05-03-2016 Reminder-II No. 6357-65/Sts. Dated 19-05-2016 & Reminder-III No. 11036-42/Sts. Dated 02-06-2016 regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than FIVE months.

In this connection, you are once again requested to provide the said information to this Registry at the earliest. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

No. 1825 / - / Sts. Dated: 01-9-2016

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Deputy Registrar